CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

CONTEMPT PETITION NO.170/00037/2019

IN

ORIGINAL APPLICATION No.170/00528/2017

DATED THIS THE 26TH DAY OF APRIL 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

K. Amarnath Ramakrishna,
S/o R. Krishnamurthy,
Aged about 45 years,
R/at #1/6, 6th Main,
J.C. Nagar, Opp S.N. Layout,
M.K. Puram,
Bangalore – 560 086.
Working as Superintendent Archeologist,
Guwahati Circle,
Guwahati.Petitioner

(By Advocate Shri B.S. Venkatesh Kumar)

Vs.

1.Sri. Arun Goel, IAS, Secretary, Ministry of Culture, #501, C-Wing, 5th Floor, Shastri Bhavan, New Delhi – 110 001.

2.Smt.Usha Sharma, Director General, Archaeological Survey of India, No.24, Tilak Marg, New Delhi – 110 001.

3.Sri.M.Nanbirajan, Regional Director (South), Archaeological Survey of India, KSMIC Building, Rajajinagar Industrial Estate, Bangalore- 560 010.

....Respondents.

(By Shri M. Rajakumar, Counsel)

ORDER (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. In view of our order in RA.74/2018, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR) MEMBER (A) (DR. K.B. SURESH) MEMBER (J)

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